

S U P R E M E            C O U R T   O F       I N D I A  
R E C O R D   O F   P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).21029-21030/2008

(From the judgement and order dated 30/05/2008 in WA No. 53/2005  
& WA No. 54/2005 of The HIGH COURT OF GAUHATI AT AGARTHALA)

MOUMITA PODDER

Petitioner(s)

VERSUS

INDIAN OIL CORPORATION LTD.& ANR.

Respondent(s)

(With appln(s) for rectification of order passed earlier,permission to  
place addl. documents on record,PERMISSION TO FILE LENGTHY LIST OF  
DATES and prayer for interim relief and office report )

Date: 22/04/2010        These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR  
HON'BLE MR. JUSTICE CYRIAC JOSEPH  
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s)        Mr. Manoj,Adv.  
                                  Ms. Aparna Sinha,Adv.  
                                  Mr. Abhijat P. Medh,Adv.

For Respondent(s)        Mr.    Parag P. Tripathi,Sr.Adv.  
                                  Mr.    H.K. Puri,Adv.  
                                  Ms.    Priya Puri,Adv.  
                                  Mr.    V.M. Chauhan,Adv.  
                                  Mr.    S.K. Puri,Adv.

Mr. P.K.Goswami,Sr.Adv.  
Mr. Rajiv Mehta ,Adv  
Mr. A. Henry,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments concluded.  
Judgment reserved.

(Ganga Thakur)  
PS to Registrar

(Juginder Kaur)  
Court Master